

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-228-2020

IN

STM-1359-2020

Sanjay Rane

... Petitioner.

Versus

Gunbarao Rane (Dec.) and ors.

... Respondents.

Mr. Y. V. Nadkarni, Advocate for the Applicant.

Mr. A.D.Bhobe, Advocate for the Respondents.

Coram : Dama Seshadri Naidu, J.

Dated : 22nd December, 2020.

P.C.:

In the Second Appeal which is yet to be admitted, the appellant has come up with this miscellaneous application for interim protection in response which is advanced by Mr. Y. Nadkarni the learned counsel for the appellant. There is also a serious objection of Mr. A. D. Bhobe, learned counsel for the respondents.

2. Both the learned counsel have agreed to have the matter for admission soon after vacation.

3. Post the matter on 18.01.2021.
4. In the meanwhile, any development in the disputed property shall be subject to the outcome of the second appeal.

Dama Seshadri Naidu, J.

MF/-